

Declaration of 'Simlipahl' as Biosphere Reserve

3301. SHRI BHAGEY GOBARDHAN: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) whether 'Simlipahl' has a distinctly unique eco-system in the country;

(b) whether the Government have received representations for declaration of 'Simlipahl' in Orissa as a Biosphere reserve; and

(c) the pre-requisites for declaration of an area as a Biosphere reserve vis-a-vis the merit of the representations?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) Yes, Sir.

(c) The pre-requisites for declaration of an area as a Biosphere Reserve are representativeness, naturalness, diversity and effectiveness as a conservation unit. Based on the merit of the representations and other considerations, the proposal was examined and it has been decided not to declare the area as a Biosphere Reserve at this stage. The area is already under legal protection as a National Park and Wildlife Sanctuary and is designated as a Tiger Reserve under Project Tiger.

Revision of the Existing Lists of SCs/STs

3302. SHRI BHAGEY GOBARDHAN: Will the Minister of WELFARE be pleased to state:

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(a) the number of proposal, State-wise, received by the Union Government for revision of the existing lists of the Scheduled Castes and Scheduled Tribes;

(b) if so, the reasons for delay in introducing a bill for giving effect to proposed revision; and

(c) whether the proposed revisions will be given effect to during 1991-92?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) The details of proposals received cannot be disclosed in the public interest.

Any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be made only through an Act of Parliament as laid down in Articles 341(2) and 342(2) of the Constitution. No time schedule can be indicated in this regard.

Mosque and other Muslim Shrines in the Country

3303. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names and location of mosques and other muslim shrines in the country which have been declared as historical monuments of national importance and taken over by the Archaeological Survey of India (ASD);

(b) the names and location of other mosques and shrines, if any, which have not so far been declared but which are maintained and/or conserved by the Archaeological Survey of India or by the State Governments/ Union Territories Administrations